

Central Administrative Tribunal: Principal Bench

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O.A. No. 1558/95

10

New Delhi, this the 4th day of June, 1996

Hon'ble Shri R.K.Ahooja, Member (A)

Sub. Inspector (Min.)  
Kuldip Singh No. 975/D,  
(D/1354).

...Applicant

(Through Shri Shanker Raju, Advocate)

Versus

1. Union of India/Lt. Governor of N.C.T.  
through Commissioner of Police,  
Police Headquarters, MSO Bldgs.,  
I.P.Estate,  
New Delhi.
2. The Deputy Commissioner of Police,  
HQ (III), Police Headquarters, MSO Bldg.,  
I.P.Estate,  
New Delhi.
3. Shri Sushil Kumar Singh,  
No. D-1/009 (Inspector Crime & Rlys),  
r/o C-4, Type-III, Police Station,  
Rajouri Garden,  
New Delhi.

...Respondents

(By Shri Girish Katpalia for respondent No. 1 and 2  
and Sh. B.S.Arora counsel for respondent no. 3)

O R D E R (Oral)

Learned counsel for the applicant states that he  
wishes to withdraw the application. The request is granted.  
The application is dismissed as withdrawn.

*R.K. Ahooja*  
(R.K. Ahooja)  
Member (A)

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